## CP NO. 70(ND)/2014 RT No.32/2016

Subhash Malhotra

...Petitioner

Versus.

M/s Oswal Dyeing & Finishing Mills Pvt. Ltd. & Ors. ... Respondents

Present: Mr. Praveen Gupta, Advocate for petitioner.

Mr. Bhupesh Gupta, Practising Company Secretary for

respondents.

There is no concrete proposal for any settlement on which ground adjournment was sought on the previous date.

List the matter on 27.09.2016 for final arguments.

(Justice RIP. Nagrath) Member (Judicial)

Deepa Krishan) (Deepa Krishan) Member(Technical)

September 15, 2016

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